

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 239 OF 2017**

**Dated: 11<sup>th</sup> April, 2018**

**Present: Hon'ble Mr. I.J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Jaiprakash Association Ltd.**

**.... Appellant(s)**

**Vs.**

**Madhya Pradesh Electricity Regulatory Commission & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Pawan Upadhyay  
Mr. Ratik Sharma

Counsel for the Respondent(s) : Mr. C. K. Rai for R-1

Mr. G. Maheshwari (Rep.) for R-2

Mr. Shubham Arya  
Mr. Pulkit Agrwal for R-3

**ORDER**

Learned counsel for the appellant seeks a week's more time to file rejoinder. He may take steps to file the same on or before 19.04.2018 after serving copy on the other side.

List the matter on **25.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I.J. Kapoor)  
Technical Member**